

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d). The Bodhi Temple of Gaya, Bihar is not a centrally protected monument, as such it does not come under the purview of Archaeological Survey of India.

Detention of Trains

2660. SHRI DHARAM PAL SINGH MALIK : Will the Minister of RAILWAYS be pleased to state:

(a) whether daily passengers of Delhi-Rohtak Section detained a number of trains on 29.6.95 at New Delhi Railway Station;

(b) if so, the details thereof and the reasons therefor; and

(c) the reaction of the Government and the steps taken to check recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) The commuters waiting at the New Delhi station for 4086 Dn., which was detained at Shivaji Bridge due to loco failure, entered the room of Sr. Station Manager, assaulted and seriously injured him and created law and order problem. As a result, 21 trains suffered detention at New Delhi and adjoining stations.

(c) FIR was lodged with police who arrested the miscreants.

The running of 4085/4086 Express is being closely monitored and punctuality of this train is quite satisfactory.

Introduction of Trains

2661. SHRI RAJESH KUMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received representations regarding introduction of Rourkela-Ranchi-Bokaro-Gaya-Patna-Bhagalpur and Rourkela-Patna-Barauni-Mujaffarpur Super fast trains on alternate days; and

(b) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Introduction of the trains has not been found feasible due to operational and resource constraints.

Ticket Distribution Agents

2662. SHRI RAM BADAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway halt stations of Northern Railway provided with ticket distribution facilities;

(b) the details of the ticket distribution system for these halt stations;

(c) whether the contractors or agents authorised for ticket distribution are salary paid or are the Commission Agents;

(d) if so, whether Northern Railway is following different criteria for payment of Salary/Commission to the Contractors/Agents of the different halt stations; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). There are 301 halt stations over Northern Railway on which tickets to the intending passengers are sold through halt agents working on commission basis.

(d) and (e). The rate of commission for the halt agents is fixed by the Zonal Railway in terms of the policy guidelines issued by the Ministry of Railways from time to time. Northern Railway is also following these guidelines.

Rathongchu Hydrel Project

2663. PROF. PREM DHUMAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government had accorded clearance to the Rathongchu Hydrel Project in West Sikkim ;